

C. A. T. Bench, JAIPUR

Date of Order	Orders	
18.3.93 Makaron date-18-3-93	Mr. R. K. Soni - Counsel for petitioner M.P. is allowed. Application for join together is allowed. M.P. stands disposed of. (B. N. Dholnigal) Member (A) (B. L. Mehta) Vice-Chairman	
	Copy sent to the ref no 2104 vide 2154 Date 30-3-93 18/3/93	